

(d) An advisory to all State Governments and Union Territories is being issued to judiciously use available storage giving priority to drinking water, to take over successful exploratory wells of Central Ground Water Board not yet taken over and make use of ground water to meet the situation and to prepare water budgeting for each reservoir.

Ground water pollution

120. SHRI T.T.V. DHINAKARAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Central Ground Water Board submitted any report on “Ground Water Pollution” in Ground water available in Chennai;

(b) if so, the details thereof; and

(c) the action taken on the report?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) Yes, Sir. The Central Ground Water Board (CGWB) has brought out three reports on ground water pollution in Manali, Ambattur and Chrompet industrial areas in Chennai. According to the studies of CGWB, the presence of toxic heavy metals viz. iron, lead, chromium, cadmium and manganese have been found in the ground water of these areas. These reports have been provided to the State Government of Tamil Nadu for appropriate action.

Completion of work for Commonwealth Games

121. SHRI RAHUL BAJAJ: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state the percentage of work required for the Commonwealth Games in 2010 that has been completed as on 1st June, 2009 and in what manner it compares with commitments made by the Delhi Government and the Indian Olympic Association?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): After obtaining necessary regulatory clearances, the work on the Competition Venues and Training Venues has commenced and is progressing apace. The percentage of work completed (as on 25.06.2009) for each of the sports infrastructure projects for the Commonwealth Games, 2010 is as under:—

Sl. No.	Stadium	Agencies Involved	%age of the work completed
1	2	3	4
1.	J.N. Stadium (WADA and ADMN)	Sports Authority of India (SAI)	100%
2.	J.N. Stadium (Weightlifting)	Sports Authority of India (SAI)	43%

1	2	3	4
3.	J.N. Stadium (Athletics)	Sports Authority of India (SAI)	53.90%
4.	J.N. Stadium (Hostel)	Sports Authority of India (SAI)	96%
5.	I.G. Stadium (Gymnastics)	Sports Authority of India (SAI)	55.8%
6.	I.G. Stadium (Wrestling)	Sports Authority of India (SAI)	43%
7.	I.G. Stadium (Cycling)	Sports Authority of India (SAI)	36%
8.	M.D.C. National Stadium (Hockey)	Sports Authority of India (SAI)	75%
9.	Shayam Prasad Mukherjee Swimming Pool (Aquatics)	Sports Authority of India (SAI)	42%
10.	Dr. Kami Singh Shooting Range (Shooting)	Sports Authority of India (SAI)	42%
11.	Games Village (Residential)	Organizing Committee (OC)	49.3%
12.	Sirifort Stadium (Badminton and Squash)	Organizing Committee (OC)	46%
13.	Yamuna Sports Complex (Table Tennis)	Delhi Development Authority (DDA)	46%
14.	Yamuna Sports Complex (Archery)	Delhi Development Authority (DDA)	6.75%
15.	Delhi University (Main Ground for Rugby)	Delhi University	35%
16.	R.K. Khanna Stadium (Tennis)	All India Tennis Association (AITA)	45%
17.	Big Bore Shooting Ranges, Kadarapur, Gurgaon	Central Reserve Police Force (CRPF)	40%

Since all the sports infrastructure projects will be completed well before the Commonwealth Games to be held in 2010, it compares well with the commitments made by the Delhi Government and the Indian Olympic Association.

Delay in Commonwealth Games Projects

122. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there has been inordinate delay on the part of Commonwealth Games Organizing Committee (OC) relating to various sports events;

(b) if so, the reasons therefor;